

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi
(Policy Cell- III Division)

Policy Circular No. 51(RE-99)/99-2000 Date 8.2.2000

To

All Licensing Authority

All Commissioner of Customs

Subject:- Extension in time limit for export of Onion against NOCs issued by Canalising agencies in terms of Notification No. 37(RE-99)/1997-2000 dated 1st December, 1999.

Attention is invited to Notification No. 37(RE-99)/1997-2000 dated 1st December, 1999 placing the quantitative Ceiling of 1,00,000MTs of all varieties of Onion at the disposal of the NAFED and other four designated Canalising Agencies for two months (till 31.1.2000).

Keeping in view the problems faced by the exporters primarily due to the recent Port and Dock Workers' strike, it has been decided to allow an extension in period of shipments of export of all varieties of Onion till 15th February, 2000 against the NOCs issued by the canalising agencies on or before 31.1.2000.

This issues with the approval of DGFT.

(Ajay Sahai)

Jt. Director General of Foreign Trade

(F. No. 01/91/162/430/AM99/PC.III)